

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

**HON'BLE SHRI JUSTICE SHEEL NAGU,
ACTING CHIEF JUSTICE**

&

**HON'BLE SHRI JUSTICE AMAR NATH (KESHARWANI)
ON THE 14th OF JUNE, 2024**

WRIT PETITION No. 16056 of 2024

M/S RADHAKRISHNA OIL PRODUCT & ORS

.....PETITIONERS

VERSUS

STATE OF MP AND ORS

..... RESPONDENTS

Appearance :-

Shri Apoorv Kumar Sahu, learned counsel for the petitioner.

Shri Aniket Naik, learned Deputy Advocate General for the
respondent/state.

ORDER

Per Sheel Nagu, Acting Chief Justice

At the very outset, learned counsel for petitioner prays for
withdrawal of writ petition.

Accordingly, this writ petition stands dismissed as withdrawn.

**(SHEEL NAGU)
ACTING CHIEF JUSTICE**

**(AMAR NATH (KESHARWANI))
JUDGE**

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